

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRLMP No. 11249/2014 in Criminal Appeal No(s). 1838/2013

C.B.I.

Appellant(s)

VERSUS

ASHOK KUMAR AGGARWAL
(For directions and office report)

Respondent(s)

Date : 14/07/2014 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA
HON'BLE MR. JUSTICE S.A. BOBDE

For Appellant(s)

Mr. Ram Jethmalani, Sr. Adv.
Mr. Aman Vachhar, Adv.
Ms. Lata Koushmurti, Adv.
Mr. Ashutosh Dubey, Adv.
Mr. Harsh Sharma, Adv.
Mr. Abhishek Chauhan, Adv.
Mr. Rajendra, Adv.
Mr. P.N. Puri, Adv.
Mr. B. Krishna Prasad ,Adv.

Mr. Tushar Mehta, ASG
Ms. V. Mohana, Adv.
Mr. Ashok Dhamija, Adv.
Mr. B.V.Balramdas, Adv.

For Respondent(s)

Mrs. Anil Katiyar ,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Signature Not Verified

Post the matter on 21st July, 2014.

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Neeta Sapra
Date: 2014.07.16
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Reason:

(Neeta)
Sr. P.A.

(Usha Sharma)
Court Master